

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4218  
ANSWERED ON:06.12.2010  
PENSION TO MTNL EMPLOYEES  
Virendra Kumar Shri

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the benefit of increased pension have been provided to such employees of Mahanagar Telephone Nigam Limited (MTNL) who have retired after 1st January, 2007;
- (b) if so, whether the employees, retired before 1 January, 2007, have made a demand for increased pension;
- (c) if so, whether the Government has considered their demands; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) Yes, Madam. MTNL employees who retired after 1st January, 2007 are given pension based upon their revised pay.
- (b) Yes, Madam.
- (c) & (d) There is no provision for revision of pension of absorbed employees of MTNL. However, the demand is under examination and being a policy matter, no timeframe can be fixed for the decision on the same by the Government.